# GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF FINANCIAL SERVICES

## LOK SABHA UNSTARRED QUESTION NO.4580

TO BE ANSWERED ON 12<sup>TH</sup> AUGUST, 2016/ SRAVANA 21, 1938(SAKA)

#### **Casual Workers in Banks**

#### 4580. SHRI R. PARTHIPAN

#### **QUESTION**

Will the Minister of FINANCE be pleased to state:

- (a) the details of the policy on hiring of casual workers by banks including Indian Overseas Bank (IOB);
- (b) the number of casual workers engaged by the IOB particularly in Delhi and Chennai Branches; and
- (c) the steps taken by the Government/ IOB for betterment of such casual workers?

#### **ANSWER**

### The Minister of State in the Ministry of Finance (Shri Santosh Kumar Gangwar)

- (a): Indian Overseas Bank (IOB) has informed that they do not engage casual labourers other than Sweepers on outsourced agreement.
- (b): There are no casual workers engaged in Delhi and Chennai Branches by IOB.
- (c) Does not arise.

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